

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**2. IA 1697/2024 In C.P. (IB)/1106(MB)2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2024**

**NAME OF THE PARTIES: Ramesh Shetty Vs. Religare Finvest  
Limited**

**IN THE MATTER OF  
State Bank of India**

**V/s**

**MMS Infrastructure Limited**

**Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA No. 1697/2024**:- Adv. Nitin Jain appeared for the Resolution Professional. At his request, list the matter on **10.05.2024** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

16.04.2024  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**